

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

No. 16 /Accts.

Dated : 29.10.2024

The following Officers of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Joint Registrar (Non-Judicial), in the order of seniority, in the Scale of Pay of Rs. 37,400- 67,000/- with Grade Pay of Rs. 8,700/- in PB-IV (Level 13 under 7<sup>th</sup> P.R.C.), with effect from the date they assumes charge as such.

Sl. No.	Name of the Officer and Designation
1.	Shri Raman Bihari Swaroopa, Deputy Registrar (Non-Judicial)
2.	Shri Mukund Kumar Verma, Deputy Registrar (Non-Judicial) [His promotion is subject to the final outcome of Departmental Proceeding No. 01/2022 pending against Shri Devadutta Sharma, Deputy Registrar]

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

Sd/-  
**(Nikesh Kumar Sinha)**  
**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

Dated : \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

Sd/-  
**(Nikesh Kumar Sinha)**  
**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

Dated : \_\_\_\_\_

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officer of the Court.

Sd/-  
**(Nikesh Kumar Sinha)**  
**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

Dated : \_\_\_\_\_

Copy forwarded to the Principal Secretary-cum-L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

Sd/-  
**(Nikesh Kumar Sinha)**  
**Registrar General**

**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

**Sd/-**

**(Nikesh Kumar Sinha)**  
**Registrar General**

**Memo No.** 2962/Accts.

**Dated :** 29.10.2024

Copy forwarded to the Registrar General/ Registrar (Establishment)/ C.P.C. E-Committee/ Member Secretary, S.C.M.S./ All Joint Registrars/ D.R.-cum-P.P.S. to Hon'ble The Chief Justice/ All Deputy Registrars / Incharge P.A. Section/ Court Managers/ Secretaries/ Sr. P.A.s/ P.A.s attached with Hon'ble Judges/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/ All Section Officers including Section Officer I/c, Admin. (Appointment) Department/ Stamp Reporter /D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and persons concerned -- High Court of Jharkhand, Ranchi for information and needful.

  
**(Nikesh Kumar Sinha)**  
**Registrar General**